

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/66/2024

PETITION NUMBER : CP(IB)/132(CHE)/2023

NAME OF THE APPLICANT : Tamilnad Mercantile Bank Ltd

NAME OF THE RESPONDENT(S) : R Subha

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT rules, 2016**

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for Tamilnad Mercantile Bank. Ld. PCS
Mr. A.S. Sathish Kumar for the Respondent.

In this case the Respondent is directed to give reply within 2 weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matters for hearing on **13.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)